

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref No PWD-LIT/80-2021-05 dated 13.07.2021

GOVERNMENT ORDER NO:- 3745 -JK (LD) of 2021

DATED:- 14 - 07 - 2021

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 14 - 07 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


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(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 3745 JK(LD) of 2021 dated 14.07.2021

S.No	No and Title of the case.	OIC
1.	WP(C) No 199/2021 title Inhabitants of Village Lah Thanamandi Th. Muzahir Hussain & Anr Vs U.T of J&K and Ors, through Principal Secy Public Works Road & Buildings & Ors	OIC already appointed vide Government Order No. 3467-JK(LD) of 2021 dated 12.05.2021
2	CPOW 246/2018 in OWP 137/2018 Prema Devi & Ors Vs Sh. Khurhsid ah. Shah & Ors	Sh. Jawad-UI-Hassan I/C Executive Engineer PWD(R&B) B.C Road Divison Bhaderwah
3	WP(C) 3620/2019 Kishore Sharma V/s State of J&K and Ors	Sh. Rajan Gupta I/C Exective Engineer PWD(R&B) Const. Div-I, Jammu
4	WP(C) No. 1165/2021 Mohinder Singh V/s U.T of J&K and Ors	
5	WP(C) No. 654/2021 Amanullah Khan V/s U.T of J&K and Ors	Sh. Mohan Lal Bahu, I/C. Exective Engineer PMGSY, Divison Doda
6	WP(C) No. 1204/2020 Abdul Qadoos & Ors V/s U.T of J&K and Ors	Sh. Mohd Ayub Wani, I/C Exective Engineer PWD(R&B) Special Sub-Divison Doda


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